## NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

C.P.(IB) No. 569/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14th December 2017, 10.30 A.M.

Name	of the Company	Bureau Veritas (I) Pvt.Lt	dVersus- IOT Utkal Energy	Services Ltd.
Under Section		9 IBC		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1/ Ma DN Sharma, Adv

2/ Mar Sidhartha Sharma, Adv

For operational

3/ Mar Rishar Banerjer, Adv

Coneditor

1/ 14/12/17 4) ples Namvaler Basu, Ad v

- 1. Mr. ROBIN DAVID, Adv.
- 2. MS. ARYAA CHATTERJEE, Adv.

## ORDER

Ld. Counsel for the operational creditor and the corporate debtor are present.

Form 2 has been filed, which may be taken on record

Heard. Reserved for order.

(Jinan K.R.) Member (I) (V.P.Singh) Member (I)